

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH  
CIRCUIT SITTING AT NAGPUR

(9)

Tr. 224/87

1. Maniklal Chindhbaji Labade
2. Keshao Dagoji Tembherne
3. Anil Ramaji Sarade
4. Murgesan M. Gaundr.
5. Rama Sakharam Pawar
6. Prabhu Jago Ghatole
7. Mohan Tansu
8. Dinanath Namdeo Nagarkar
9. Duryodhan K. Wahane
10. Mahadeo M. Gondane
11. Dilip Kasta Das
12. Shioram Laxaman Kolhatkar
13. Kanhaiya Sayana
14. Chunilal Soma Chaure .. Applicants

vs.

1. Union of India  
through  
General Manager,  
South Eastern Railway  
Garden Reach,  
Calcutta.
2. The General Manager,  
South Eastern Railway,  
Garden Reach  
Calcutta.
3. The Divisional Railway Manager,  
South Eastern Railway,  
Nagpur. .. Respondents

Coram: Hon'ble Member(A) Shri P.S. Chaudhuri

Hon'ble Member(J) Shri D.K. Agrawal

ORAL JUDGMENT  
(Per P.S. Chaudhuri, Member(A)) Date: 21-6-1990

When this case is called on for hearing Mr. S. V. Ganguly, Head Clerk in the respondents' Nagpur Office appears but the applicants do not appear either in person or through counsel. In their written statement dtd. July, 1989 the respondents have not accepted any of the applicants' prayers either in <sup>whole</sup> ~~part~~ or in part.

2. We accordingly order that this application is dismissed for default in terms of Rule 15 of the Central Administrative Tribunal (Procedure) Rules, 1987.

*D.K.Agrawal*

(D.K.AGRAWAL)  
Member(J)

*P.S.Chaudhuri*

(P.S.CHAUDHURI)  
Member(A)